

**IN THE HIGH COURT OF KARNATAKA AT BENGALURU
BEFORE
THE HON'BLE JUSTICE SURAJ GOVINDARAJ**

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clicking: <https://t.me/karnatakahighcourt>)

COURT HALL NO :14
Advance List 1

Sl.No. Case No.	Adv for Pet/App'l/Comp.	Adv for Resp.
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**NOTE: FOLLOWING ARE LIST OF MATTERS WHERE COMPLIANCE ARE TO BE DONE, IF NOT
COMPLIED BY 27/11/2023 THE CASE WOULD BE LIABLE TO BE DISMISSED FOR NON
PROSECUTION**

NON-COMPLIANCE OF OFFICE-OBJNS FOR 2ND TIME

1	WP 23785/2021	(LB, RES) BIMBADHARA H M	
			AGA FOR R1 TO R4 (MA NOT FILED) VISHWANATH R HEGDE FOR R5
2	WP 16921/2023 AT SL.NO.1 TO 3 2) NON COMPLIANCE OF O/O AT SL.NO.4 A/W MEMO FILED BY THE PETITIONER	(LB, RES) ABHINAV RAMANAND A	GA SD

NON-COMPLIANCE OF OFFICE-OBJNS FOR 3RD TIME

3	WP 3337/2023	(LB, RES) DHANANJAYA S.B.	
			M S DEVARAJU FOR R1 & R2 L RAJA FOR R3 & R4 R5 - RAJU SD

NON-COMPLIANCE OF OFFICE-OBJNS FOR 4TH TIME

4	WP 19647/2022	(LB, RES) YADUPATHI G & ASHOKA C	
			M S DEVARAJU FOR R1 AGA FOR R2 & R3

5	WP 22703/2022	(LB, BMP) RAGHAVENDRA B S SRINIVASA P M	
			N K RAMESH FOR R1 TO R3 (VK FILED)

NON-COMPLIANCE OF OFFICE-OBJNS FOR 5TH TIME

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6 WP 7212/2020 (LB, RES) RAVI V
& FURNISHING OF PF
C/ACK WP COPIES
ETC., TO ISSUE
NOTICE TO R5 FOR
1ST TIME
2) RECTIFICATION
OF O/O RAISED ON
IA 1/2020 FOR
VACATING STAY AND
VK FILED BY ADV
FOR R4 D NAGARAJ

SHWETHA KRISHNAPPA,
AGA FOR RESPTS
(MA NOT FILED)
HCGP FOR R1-R3
D NAGARAJ FOR R4 &
R5

NON-COMPLIANCE OF OFFICE-OBJNS FOR 8TH TIME

7 WP 14282/2022 (LB, BMP) MANEESHA KONGOVI
& REG: NON
AMENDMENT OF CAUSE
TITLE V/O DTD
8/12/22
2) NON FILING OF
ACTION TAKEN
REPORT BY ADV FOR
BBMP V/O DTD
13/09/2022
3) IA 2/2022 FOR
DIRECTION FILED BY
ADV FOR PETITIONER
DATE

MALLIKARJUN REDDY K
S
FOR R1 TO R3
B O CHANDRASHEKAR
FOR R4 TO R6
V A MOHAN RANGAM FOR
R4 TO R6 (VK RTND
WITH O/O)

**FURNISHING OF FPF, C/A, ETC TO ISSUE NOTICE FOR
1ST TIME**

8 WP 5103/2022 (LB, RES) LETHIF B
TO R1

GEETHA DEVI M P FOR
R2 & R3

9 WP 1598/2023 (LB, RES) MANJUNATHA S
TO R3&4

AGA FOR R1&2
R5-THE PANCHAYATH
DEVELOPMENT OFFICER,
KITTAGANARU SD

**FURNISHING OF FPF, C/A, ETC TO ISSUE NOTICE FOR
2ND TIME**

10 WP 17327/2018 (LB, BMP) MANOHAR N
TO R1-4

11 WP 22682/2018 (LB, BMP) LEELADHAR H P
TO R3

S H PRASHANATH FOR
R1&2

12 WP 37165/2018 (LB, RES) SRIHARSHA K DESAI
TO R3

V N MURTHY FOR R1 &
R2

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- 13** WP 5762/2020 (LB, RES) B M HALA SWAMY MAHESH S
TO R6 (LB, RES) B M HALA SWAMY AGA FOR R4 (MA NOT
FILED)
S MAHESH FOR R1 & R2
NALINI VENKATESH FOR
R3
(VK NOT FILED)
K BHANU PRASAD FOR
R5
- 14** WP 7245/2020 (LB, BMP) RAJADITHYA SADASIVAN
TO R1 (LB, BMP) RAJADITHYA SADASIVAN
R2 THE JOINT
DIRECTOR TOWN
PLANNING BBMP
BENGALURU SOUTH SD
- 15** WP 7259/2020 (LB, RES) RAJAGOPALA NAIDU
TO R1 (LB, RES) RAJAGOPALA NAIDU
YOGESH D NAIK FOR R2
- 16** WP 7260/2020 (LB, RES) R B SADASIVAPPA
TO R1 TO R3 (LB, RES) R B SADASIVAPPA
T A KARUMBIAIAH FOR
R4
- 17** WP 8383/2021 (LB, RES) BHAT GANAPATHY
TO R3 (LB, RES) BHAT GANAPATHY
NARAYAN (GANAPATHY
BHAT)
2) IA 1/21 FOR
DISPENSATION WITH
THE PRODUCTION OF
CC/ORIGINAL OF
ANNEXURE T
AGA FOR R1 (MA NOT
FILED)
SHANTHI BUSHAN FOR
R5 & R6
R2 - THE PRESIDING
AND EXECUTIVE
OFFICER
APPELLATE AUTHORITY,
TALUK PANCHAYATH
RAMANAGARA SD
R4 - PDO HAROHALLI
GRAMA PANCHAYATH
RAMANAGARA SD
- 18** WP 10124/2021 (LB, RES) OMKARESHA
TO R6 (LB, RES) OMKARESHA
AGA FOR R1 & R2 (MA
NOT FILED)
B J SOMAYAJI FOR R3
R4 & R5 (VK FILED IN
R/0 R3)
- 19** WP 5114/2022 (LB, RES) PRAKASH K A
TO R2 & R3 (LB, RES) PRAKASH K A
GA SD
AGA FOR R1 (MA NOT
FILED)
R4 - THE EXECUTIVE
OFFICER, TALUK
PANCHAYATH
HONNALI TALUK
DAVANAGERE DISTRICT
- SD

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- 20 WP 5117/2022 (LB, RES) PRAKASH K A
TO R2 & R3
GA SD
AGA FOR R1 (MA NOT FILED)
R4 - THE EXECUTIVE OFFICER, TALUK PANCHAYATH HONNALI TALUK DAVANAGERE DISTRICT - SD
- 21 WP 5245/2022 (LB, RES) KETHAN KUMAR
TO R5
AGA FOR R1 & R2
N PRAVEEN KUMAR FOR R3
R4 THE EXECUTIVE OFFICER HIRIYUR TALUK PANCHAYATH SD
- Connected With
- 21.1 WP 4019/2022 (LB, RES) KETHAN KUMAR
TO R4
AGA FOR R1 & R2 (MA NOT FILED)
N PRAVEEN KUMAR FOR R3
R5 KANAJANAHALLI GRAM PANCHAYATH SD
- 22 WP 16250/2022 (LB, BMP) G B MANJUNATHA
TO R4
MANJUNATHA N BYRAREDDY FOR R1 & R2 (VK FILED)
R3- LAKSHMIKANTH M SD
- 23 WP 20015/2022 (LB, RES) PARVATHY R NAIR
FOR R2
R1 - STATE OF KARNATAKA DEPT OF PANCHAYATH RAJ BY ITS SECRETARY SD
R S PRASANNA KUMAR FOR R3
- 24 WP 50/2023 (LB, RES) SHIVARAMA BHAT 0
TO R6
AGA FOR R 1&5 SHARANJITH SHETTY FOR R2-4
AKHIL S FOR R8
R7-SEETHARAM PAI SD
- 25 WP 388/2023 (LB, RES) ABHIJEET
TO R1
GA SD

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- 26 WP 725/2023 (LB, BMP) NARAYANA SWAMY P M CHIDANANDA P
TO R4 FOR R1 TO R3
PAWAN KUMAR FOR R1
TO R3
(VK NOT FILED)
- 27 WP 8662/2023 (LB, BMP) A MADHUSUDHANA RAO CHAITHRAVATHI B S
TO R5 FOR R1 & R2
K KRISHNA FOR R3
GURURAJ JOSHI FOR R4
- 28 WP 8779/2023 (LB, RES) GANAPATHI SUBBARAYA
TO R6 & R7 BHAT
2) NON FILING OF
ANY PAPERS BY
COUNSEL FOR
RESPONDENTS V/O
DTD: 20/4/23
3) RECTIFICATION
OF O/O RAISED ON
IA 1/23 FOR
IMPLEADING FILED
BY ADV FOR
PETITIONER
AGA FOR R1, R2, & R8
(MA NOT FILED)
M S DEVARAJU FOR R3,
R4 & R5 (VK NOT
FILED)
- 29 WP 9063/2023 (LB, BMP) AJESH KUMAR S B V MURALIDHAR
TO R3 FOR R1 & R2
2) IA 1/2023 FOR
DISPENSATION FILED
BY ADV FOR PETR.
(COUNSEL FOR
PETITIONER HAS NOT
FILED AN ACK FOR
SERVICE OF WP
COPIES ON ADV FOR
RESPONDENTS)
- 30 WP 9260/2023 (LB, RES) ARCHANA MURTHY
TO R2
K L SREENIVAS FOR R3
R1 - THE CHIEF
EXECUTIVE OFFICER
TALUK
PANCHAYATH MADDUR -
SD

**FURNISHING OF FPF, C/A, ETC TO ISSUE NOTICE FOR
3RD TIME**

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- 31 WP 65752/2016 (LB, RES) P S MANJUNATH A M VIJAY FOR R3
TO PROPOSED R9 & T P VIVEKANANDA AGA FOR R1 R2 R4 TO
R11 R7
R10 - J
KRISHNAMURTHY SD
R13 - C RAVI KUMAR
SD
V/O DTD 17/01/19
NOTICE TO R8 IS D/W
H V DEVARAJU FOR
PROPOSED R12
- 32 WP 8675/2023 (LB, BMP) VENKATACHALAPATHI S PAWAN KUMAR
TO R5 K FOR R1 TO R4
2) NON FILING OF
ANY PAPERS FOR
COMPLIANCE OF THE
ORDER DTD: 19/4/23

**NON-FURNISHING OF FPF, C/A, ETC TO ISSUE NOTICE
FOR 1ST TIME**

- 33 WP 3666/2023 (LB, BMP) PRAVEENA KUMARA PAWAN KUMAR
TO R2 TO R7 NIRVANI
2) NON FILING OF
AN INSPECTION
REPORT BY COUNSEL
FOR R1 V/O DTD
20/4/23

ORDERS

- 34 WP 37219/2013 (LB, RES) MAHANTESH S HOSMATH GAURAV G K
REG : NON FILING FOR R1
OF APPLICATION TO G K V MURTHY FOR R2
BRING THE LEGAL
REPRESENTATIVES OF
DECD R2 V/O DTD
27/02/23
2) MEMO FOR
RETIREMENT FILED
BY ADV FOR PETNR -
MAHANTESH S
HOSMATH
- 35 WP 7195/2015 (LB, BMP) S NAGARAJA
REG: NON FILING OF
SKETCH ATTACHED TO
PROVISIONAL ORDER
BY COUNSEL FOR R1
& R2 V/O DTD:
21/2/23
M N RAMANJANEYA
GOWDA FOR R1 & R2
A JAGANATH FOR R1 &
R2 (BBMP) (NOC)

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- 36 WP 52862/2015 (LB, RES) G RAVISHANKAR
REG: RECTIFICATION SHASTRY PRASHANTH B K FOR R1
OF OFFICE (VK FILED)
OBJECTION RAISED BRIJESH KALAPPA FOR
ON VAKALATH FILED R2 (VK RETURNED WITH
BY ADV FOR R2 SRI OFFICE OBJECTION)
BRIJESH KALAPPA
Connected With
- 36.1 WP 13256/2019 (LB, RES) CHANDINI S PRASHANTH B K FOR R4
M/s BRIJESH KALAPPA & R5
& ASSTS AGA FOR R1 & R2
G RAVISHANKAR
SHASTRY FOR R3
- 37 WP 65733/2016 (LB, BMP) PRASANNA V R
REG: RECTIFICATION OF O/OBJNS ON
FURTHER REPORT FILED BY COUNSEL
FOR ASST EXECUTIVE ENGINEER,
MALLESHWARAM, SUB DIVISION
(COPY TO BE SD ON ADV FOR
PETITIONER) BATHEGOWDA K V FOR
R1 TO R3
- 38 WP 3340/2017 (LB, BMP) H R N R JAGADEESWARA FOR
REG: RECTIFICATION ANANTHAKRISHNAMURTHY R1 &R2
OF O/O RAISED ON
IA 1/23 FOR PRODUCTION OF
DOCUMENTS, IA 2/23
FOR IMPEADING IA 3/23 FOR AMENDMENT
FILED BY ADV FOR PEITIONER
- 39 WP 8171/2017 (LB, RES) PUTTASWAMY
REG: STEPS TO BE TAKEN IN R/O DECD
R2 R1- BESAGARAHALLI
GRAMA PANCHAYAT SD
- 40 WP 15529/2017 (LB, BMP) SRINIVAS V
REG : NON FILING OF ACTION REPORT
TAKEN BY BBMP BY ADV RAMACHANDRAN
DR R RAMACHANDRAN
FOR R1 & R2
N R JAGADEESWARA FOR
R1 & R2
H L PRADEEP KUMAR &
BASAVARAJ V SABARAD
FOR R2 TO R4
R5 - G SHEELA SD

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- 41 WP 16060/2017 (LB, BMP) ZAMEER PASHA
REG: NON FILING OF ANY PAPERS BY COUNSEL FOR PETITIONER V/O DTD 14/2/18
2) NON FILING OF ANY DOCUMENTS OF STATEMENT OF OBJECTIONS BY COUNSEL FOR RESPONDENT - BWSSB V/O DTD 14/2/18
N R JAGADEESWARA FOR R1 & R2
- 42 WP 22015/2017 (LB, RES) NARAYAN PERDALKAR
REG: RECTIFICATION OF OFFICE OBJECTION RAISED ON VK FILED BY G CHANDRASHEKHARAIHAH
G CHANDRASHEKHARAIHAH FOR R1 TO R3 (NOC)
- 43 WP 22159/2017 (LB, BMP) P M SIDDAMALLAPPA M PRABHU
REG : NON TAKING OF STEPS IN R/O DECD R14
2) STEPS NOT TAKEN IN R/O UNSERVED R19 AND R21
S H PRASHANTH FOR R1-R3
H M SOMASHEKARAIHAH FOR R4-R7
M T RANGASWAMY FOR R10
B PAPEGOWDA FOR R11 R13 R15-R18 R20 R22 R23 R25 TO R28
R8- VENKATACHALA SD
R9- GOVINDARAJU SD
R12-SHIVAKUMAR SD
R24-SHAMALA SD
- 44 WP 47994/2017 (LB, RES) THIMMAIAH K H
REG: RECTIFICATION OF OFFICE OBJECTIONS RAISED ON VK FILED BY ADV FOR R4 SRI R.B. PRAKASH (RESPONDENT RANKING TO BE STATED CORRECTLY IN THE VAKALATH)
D C MANJUNATH FOR C/R5
IN CP 8110/17
R B PRAKASH FOR R4 (VK FILED IS RETURNED WITH OFFICE OBJECTIONS AND K/B)
R1 THE EXECUTIVE OFFICER, SHIDLAGHATTA TALUK PANCHAYATH - SD
R2 THE PANCHAYATH DEVELOPMENT OFFICER THUMMANAHALLI GRAM PANCHAYATH SD
R3 THE PRESIDENT THUMMANAHALLI GRAM PANCHAYATH SD

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- 45 WP 8247/2018 (LB, BMP) MAMATHA ROY
REG: RECTIFICATION VEENA T N (VK RETND GOWTHAMDEV C ULLAL
OF 0/0 RAISED ON WITH 0/0) FOR R3
IA 1/23 FOR H DEVENDRAPPA FOR R1
RECALLING AND & R2 (VK FILED
VAKALATH FILED BY RETURNED WITH 0/0)
ADV FOR PETITIONER
I) NAME IN THE VK
IS NOT TALLYING
WITH THE NAME IN
THE CAUSE TITLE
II) NOC TO BE
OBTAINED
- 46 WP 51350/2019 (LB, UC) ERAPPA REDDY M
REG: STEPS TO BE AGA FOR R1
TAKEN IN R/0 KEMPANNA FOR R2
UNSERVED R6 R7(A & M SRINIVASA MURTHY
B) & R8(A) FOR R3, R4 & R5(A)
- 47 WP 2724/2021 (LB, BMP) GOWTHAMDEV C ULLAL
REG: RECTIFICATION GA FOR R1 SD
OF 0/OBJNS RAISED K V BATHE GOWDA FOR
ON IA 1/23 TO IA R2 TO R5
3/23 FOR BRINGING PARAMESHWARAPPA C T
LRS OF PETITIONER FOR R6
I) COPY TO BE
SERVED ON ADV FOR
R2 TO R6
II) DELAY DAYS TO
BE STATED
III) PARAGRAPH NOS
TO BE STATED
CORRECTLY IN THE
VERIFYING
AFFIDAVIT
- 48 WP 8263/2021 (LB, BMP) RANGANATH REDDY R B V MURALIDHAR
REG : FOR R1 - R4
RECTIFICATION OF NITIN A M (NOC VK S A SAMI FOR R5
OFFICE OBJN RAISED FILED)
ON IA 2/2022 CD IN
FILING LR
APPLICATION IA
3/2022 FOR
BRINGING LRS OF
DECD PETITIONER
AND IA 4/2022 FOR
RECALLING THE
ORDER DTD
02/09/2022 FILED
BY ADV FOR
PETITIONER

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- 49 WP 8478/2021 (LB, BMP) BATHE GOWDA K.V
REG : STEPS TO BE
TAKEN IN R/0
UNSERVED R4(A TO
C) AGA FOR R1
P USMAN FOR R2 & R3
V RAVIPRAKASH FOR R5
- 50 WP 12433/2021 (LB, RES) NARENDRA GOWDA
REG : NON FILING B J KRISHNA (NOC VK
OF AMENDED CAUSE FILED)
TITLE BY ADV FOR
PETITIONER P NATARAJU
FOR R1 & R2
A NAGARAJAPPA FOR
R3, R5 & R6
M S DEVARAJU FOR R3
& R6
2) RECTIFICATION AGA FOR R4 & R7
OF O/OBJN RAISED M V KESHAVA REDDY
ON IA 1/23 FOR FOR IMPEADING
IMPEADING FILED APPLICANT
BY ADV FOR
IMPEADING
APPLICANT
- 51 WP 5507/2022 (LB, BMP) NIDHISHREE B V
REG: STEPS TO BE
TAKEN IN R/0
REFUSED R5 SUMANGALA GURUDEV
GACHCHINAMATH
FOR R1 TO R3 (VK
FILED)
H SHANTHI BHUSHAN
FOR R4 (VK FILED)
NAVEED AHMED FOR R6
& R7 (VK FILED)
- 52 WP 4948/2023 (LB, RES) SARAVANA S
REG: RECTIFICATION
OF OFFICE
OBJECTION RAISED
ON IA 2/23
FOR MODIFICATION
FILED BY ADV FOR
PETITIONER B K MANJUNATH
FOR R1
ANOOB HARANAHALLI
FOR C/R2
(CP NO 1295/23) &
ALSO FOR R2
(VK NOT FILED IN R/O
R2)
2) IA 1/23 FOR
DISPENSATION

---END---